

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2440
ANSWERED ON:08.08.2000
ANNUAL ALLOCATION FOR RURAL SCHEME
A. VENKATESH NAIK;RAMSHETH THAKUR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether some schemes have not been implemented due to reduction in the annual allocation;
- (b) if so, the details thereof;
- (c) whether the Ministry have demanded additional funds for these schemes;
- (d) if so, the reaction of the Planning Commission and the Ministry of Finance thereto; and
- (e) the steps taken by the Government for the proper implementation of major priority schemes of the rural development?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA)

- (a) No, Sir.
- (b) The question does not arise.
- (c) Yes, Sir.
- (d) While Planning Commission is keen to provide greater outlays to the Ministry of Rural Development, the availability of resources with the Government acts as a constraint.
- (e) The steps taken by the Government for proper implementation of Rural Development Schemes include periodic meetings of Performance Review Committees, monitoring implementation through Periodic Progress Reports and Field Inspection. Government have also set up Monitoring and Vigilance Committees at State, District and Block levels. In addition, people's participation in the implementation of the schemes is ensured through involvement of Panchayati Raj Institutions.